CORRIGENDUM TO THE PUBLIC ANNOUCNEMENT

For the attention of the equity shareholders / beneficial owners of equity shares of

TV Today Network Ltd

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This corrigendum to the Public Announcement is being issued by JM Financial Consultants Pvt Limited ("Manager to the Offer"), on behalf of Reliance Capital Limited ("RCL"), having its registered office at H Block, 1st Floor, Dhirubhai Ambani Knowledge City, Navi Mumbai 400 710, Tel No:. 022 30386286, Fax: 022 30376622 and having its corporate office at Reliance Centre, 19, Walchand Hirachand Marg, Ballard Estate, Mumbai 400 001, Tel No:. 022- 30327000, Fax: 022 30327202.

The shareholders of TV Today Network Ltd. ("TV Today" / "Target Company") are requested to note the following developments / amendments with respect to and in connection with the Public Announcement issued on April 18, 2007 ("PA") by RCL pursuant to and in compliance with the Regulation 10 and other applicable provisions of the Securities and Exchange Board of India (Substantial Acquisitions of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (the "SEBI (SAST) Regulations"). This Announcement should be read in conjunction with the PA.

1. The Securities and Exchange Board of India ("SEBI") issued its observations/comments on the draft Letter of Offer on June 15, 2007. The dates with respect to various activities as per the disclosures made in the PA have undergone a change. The revised schedule of activities is as follows:

Activity	Day & Date (Original)	Day & Date (Revised)
Public Announcement	Wednesday, April 18, 2007	Wednesday, April 18, 2007
Specified Date *	Friday, April 27, 2007	Friday, April 27, 2007
Last date for a competitive bid	Wednesday, May 9, 2007	Wednesday, May 9, 2007
Date by which Letter of Offer to be dispatched to shareholders	Saturday, June 2, 2007	Friday, June 22, 2007
Date of opening of the Offer	Wednesday, June 6, 2007	Wednesday, June 27, 2007
Last date for revising the Offer Price / number of shares	Friday, June 15, 2007	Thursday, July 5, 2007
Last date for withdrawing acceptance from the Offer	Thursday, June 21, 2007	Wednesday, July 11, 2007
Date of closure of Offer	Monday, June 25, 2007	Monday, July 16, 2007
Last date of communicating rejection/ acceptance and payment of consideration for accepted tenders	Tuesday, July 10, 2007	Monday, July 30, 2007

**Specified date is only for the purpose of determining the names of the shareholders as on such date to whom the Letter of Offer would be sent. All owners (registered or unregistered) of the Shares (except Acquirer and PAC) are eligible to participate in the Offer anytime before the closing of the Offer.*

2. The Acquirer holds 69,18,327 Equity Shares of Rs. 5 each of TV Today Network Limited ("TV Today" or the "Target Company" or "TC"), representing 11.93% of the subscribed and fully paid-up equity shares of the Target Company. The above shares were acquired through the market purchases. Other than the above, the Acquirer is not holding any Equity Shares of the Target Company.
3. Vide the said PA, the Acquirer has made the offer to all the public shareholders of the Target Company (other than the Acquirer and PAC), to acquire from them up to 1,16,00,000 fully paid-up equity shares of the Target Company of face value Rs. 5/- each (representing 20% of the voting capital of the Target Company), at a price of Rs. 130.50 (Rupees One hundred Thirty and Fifty Paise Only) per fully paid-up equity share payable in cash, ("the Offer Price"), in accordance with the SEBI (SAST) Regulations. Accordingly, all the shareholders (other than the Acquirer and PAC) who own the Equity Shares of the Target Company anytime before July 16, 2007 (the "Offer Closing Date") are eligible to participate in the Offer.
4. In accordance with Regulation 28 of the SEBI (SAST) Regulations, an escrow account has been created in the form of deposit of securities ("Escrow Account"). The Acquirer has pledged in favour of the Manager to the Offer, 4,00,000 (Four Lakh only) fully paid equity shares of Reliance Industries Limited of face value of Rs. 10 each having a closing market price of Rs. 1475.80 per equity share as on April 17, 2007 (Source: NSE website). The total value of securities pledged is Rs. 59,03,20,000 (Rs. Fifty Nine Crores three Lakh and twenty thousand only) as on April 17, 2007 and the total value of the securities pledged exceeds the escrow amount stipulated under Regulation 28(2).
5. The Acquirer accept full responsibilities for the information contained in this corrigendum to the PA and also for the obligations of the Acquirer as laid down in the SEBI (SAST) Regulations.
6. This corrigendum to the Public Announcement will also be available on the SEBI's website (www.sebi.gov.in).

MANAGER TO THE OFFER

JM FINANCIAL

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KARVY
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Contact Person: Praveen Chaturvedi
E-mail: praveenc@karvy.com
Website: www.karvy.com

Place : Mumbai
Date : June 20, 2007

Size : 16 x 27 cm